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Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD**

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**Contempt Petition No. 112 of 2002 in  
Original Application No. 636 of 2002**

**Allahabad this the 25<sup>th</sup> day of July, 2012**

**Hon'ble Mr. Sanjeev Kaushik, Member-J  
Hon'ble Mr. Shashi Prakash, Member-A**

R.K. Anand son of late Shri K.G. Anand resident of H No. 32, Sector  
7, Urban Estate, Gurgaon - 122001.

**Petitioner**

**In person**

**Vs.**

1. Sh. Yogendra Narain Defence Secretary, Ministry of Defence,  
South Block, New Delhi-110001.
2. Sh. B. Banerjee Controller General of Defence Accounts, West  
Block-V, R.K. Puram, New Delhi - 110066.
3. Sh. V.K. Misra, Pr. Controller of Defence Accounts (P),  
Draupadi Ghat, Allahabad- 211014.

**Opposite Parties**

**By Advocate:**

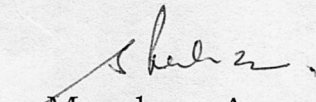
**ORDER**

**Delivered by Hon'ble Mr. Sanjeev Kaushik, J.M.**

Present Contempt Petition has been filed by the  
petitioner alleging non-compliance of the interim order  
dated 30.05.2002 whereby this Tribunal stayed the  
operation of transfer order dated 26.03.2002 till further  
orders.

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2. Today, no one has put in appearance on behalf of either of the parties. We have called for the file of Original Application No. 636 of 2002, in which the above interim order was passed. The said O.A. was dismissed by this Tribunal vide its Order dated 08.08/2002. Once the O.A. has been dismissed, the Contempt Petition does not survive. Accordingly, Contempt Petition stands dismissed.

  
Member- A

  
Member - J

/M.M/